SHRI HUMAYUN KABIR: The planes in our Flying Clubs are meant for training and if the hon. Member looks at the number of hours they are used for charter or otherwise, he will realise that they are very rarely used for anything except training. As I mentioned earlier, the Bombay Flying Club is a first category Club and it has to fly for about 3,500 hours during the year. The Bombay Flying Club had chartered flights of only about 67 hours during the whole year 1956-57.

Oral Answers

SHRI JASWANT SINGH: Is it not true that in the Rajasthan Flying Club, many a time the trainees had gone to the aerodrome but they were not having planes because they were taken away by Ministers?

SHRI HUMAYUN KABIR: If any such case is brought to my attention, I shall look into it. But I can tell the hon. Member that as against about 173 hours of chartered flight in 1955-56 the chartered flight was for only about 61 hours in 1956-57.

## FLYING TRAINING TO M.Ps.

- \*497. SHRI MAHABIR PRASAD: Will the Minister of TRANSPORT COMMUNICATIONS be pleased to state:
- (a) the number of Members Parliament who have so far applied for training under the concessional flying scheme; and
- (b) the number of Members of Par liament who have completed course and obtained flying licences?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT ANB COMMUNICATIONS (SHRI HUMAYUN KABIR) : (a) No Member of the present Parliament has applied for training under the concessional flying scheme.

(b) Only one Member of the previous Parliament completed flying training for obtaining Pilot's 'A' Licence and the licence was issued to him.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Who was the Member who had the training?

SHRI HUMAYUN KABIR: Dr. Satya Narain Sinha.

SHRI MAHABIR PRASAD: What is the minimum number of hours for getting the 'A' licence?

SHRI HUMAYUN KABIR: For the 'A' licence which is only for purposes of private flight, I think they have to complete, subject to correction, about 30 or 40 hours' flight.

SHRI MAHABIR PRASAD: May I know at what places this facility is given to Members of Parliament? What are the places where they can leam flying?

SHRI HUMAYUN KABIR: At any Flying

SHRI BHUPESH GUPTA: What will be the cost of such training, assuming that the trainees possess the intellectual and physical qualities of the hon. Minister?

SHRI HUMAYUN KABIR: Personal questions are not allowed but I will reply to this that with due regard to any physical ability or disability, a Member of Parliament may try to learn flying at the cost of Rs. 10 per hour.

## IMPLEMENTATION OF THE RECOMMEN-DATIONS OF THE OILSEEDS CRUSHING INDUSTRY ENQUIRY COMMITTEE

- \*498. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) which of the recommendations of the Oilseeds Crushing Industry Committee have so far been implemented; and
- (b) what steps Government have taken or propose to take to implement the other recommendations?